

## Calcutta High Court (Appellate Side)

Scrutiny List From 06-08-2021 To 06-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1404/2021	RAMA JHA AND ORS.	ASIF DEWAN	27-08-2021	NO VERSUS MENTIONED IN THE CAUSE TITLE (PAGE 2) OF THE APPLICATION.
2	CPAN	569/2021	ARPITA NATH AND ORS.	TANUSRI SANTRA	27-08-2021	1. NO PHOTOCOPY OF THE IMPUGNED ORDER DATED 07.01.2020 ALONG WITH SHORT LIST OF DATES AND SYNOPSIS.
3	CPAN	573/2021	GOUTAM GANGULY AND ANR	MALABIKA SAHA	27-08-2021	CONTEMNOR NAME NOT PROVIDED
4	CRM	5263/2021	DHUKU RABIDAS	Kausik Biswas	27-08-2021	DEFECTIVE 1ST PARAGRAPH OF THE PETITION
5	CRM	5264/2021	ENAMUL HAQUE AND ORS	ARUP KUMAR BHOWMICK	27-08-2021	INCOMPLETE VOKA
6	CRM	5265/2021	MD.BABLU	HABIBUR RAHMAN	27-08-2021	1) CERTIFIED COPY OF THE ORDER DATE 17/02/2018 AND 01/02/2021 IS NOT ATTACHED WITH THE PETITION.
7	CRM	5269/2021	SOFIQI DHALI @ SAFIQL DHALI	KALYAN KR. BHATTACHARJEE	27-08-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE(ACTING)
8	CRM	5275/2021	MANOJ GHOSH @ MANIK GHOSH	AMAL KR. BANERJEE	27-08-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
9	CRM	5277/2021	SK.SAHEB	AMAL KRISHNA SAMANTA	27-08-2021	THE LOWER COURT CASE NO. MENTIONED IN THE PARAGRAPH 1 OF THE PETITION DOES NOT TALLY WITH THE XEROX COPY OF THE ORDER DATED 15-03-2021.
10	CRR	1486/2021	NAKUL BERA @NAKUL CHANDRA BERA	MD KUTUBUDDIN	27-08-2021	1. PHOTO COPY OF THE IMPUGNED ORDER TO BE ATTACHED WITH THE SHORT LIST OF DATES AND SYNOPSIS. 2. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
11	WPA	12521/2021	UTPAL MALLICK	SOUMIK MANDAL	27-08-2021	PH. NO. OF THE PETITIONER IS ABSENT
12	WPA	12535/2021	VEDATRA DESIGNER LLP	SHAKEL MOHAMMED AKHTER	27-08-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE(ACTING)
13	WPA	12536/2021	SRABANI SANTRA	MOUMI YASMIN	27-08-2021	1. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE (ACTING).
14	WPA	12537/2021	ARNDAM ROY	DEBABRATA SARKAR	27-08-2021	BRIEF LIST OF DATES ARE MISSING
15	WPA	12556/2021	NURUDDIN MOLLA	SASWATA SARKAR	27-08-2021	NO SHORT LISTS OF DATES AND SYNOPSIS AFTER THE PRESENTATION FORM A.
16	WPA	12565/2021	ARUMOY ROY	GOLAM KARIM CHOWDHURY	27-08-2021	1.WRONG ADDRESSING OF HONOURABLE CHIEF JUSTICE (ACTING). 2. NO WELFARE STAMP IN THE VAKALATNAMA.

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
17	WPA	12619/2021	ARSI BIBI AND ORS	SULAGNA BHATTACHARYYA		
18	WPA	12626/2021	MAMOTA GHOSH	JOY CHAKRABORTY	27-08-2021	NO PHONE NO OF THE PETITIONER MENTIONED IN THE PRESENTATION FORM A.
19	WPA	12634/2021	M/S. S.P SINGH AND BROTHERS AND ANR.	SUDIP SARKAR	27-08-2021	1. NO SHORT LISTS OF DATES IS ATTACHED AFTER THE PRESENTATION FORM A. 2. WRONG ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING). 3. NO AUTHORISATION CERTIFICATE IS MENTIONED AT THE END OF PRAYER PORTION (PAGE NO 18)
20	WPA(P)	221/2021	RANJITA SINHA	JOVERIA SABBAH	27-08-2021	NO SHORT LISTS OF DATES AFTER THE PRESENTATION FORM A.

Printed On 06-08-2021